

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 27.05.2014

OA No. 291/00293/2014

Mr. N.S. Sikarwar, counsel for applicant.

Learned counsel for the applicant wants to withdraw the present Original Application with liberty to file fresh Original Application.

In view of the above submission, the present Original Application is dismissed with withdrawn with liberty to the applicant to file fresh Original Application, if he is so advised.

M. Nagarajan
(M. NAGARAJAN)
JUDICIAL MEMBER

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat